

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'C', NEW DELHI**

**BEFORE SH. R. K. PANDA, ACCOUNTANT MEMBER
AND
MS. SUCHITRA KAMBLE, JUDICIAL MEMBER**

ITA No.1600/Del/2016
Assessment Year: 2012-13

Ramnik Gupta 26, School Lane, Bengali Market, New Delhi-110001 PAN No. AAIPG2019B (APPELLANT)	Vs.	ACIT Circle- 31 (1) New Delhi (RESPONDENT)
---	-----	--

Appellant by	Ms. Vidhi Agarwal, CA
Respondent by	Sh. S. N. Meena, Sr. DR.

Date of hearing:	21/01/2020
Date of Pronouncement:	21/01/2020

ORDER

PER R.K PANDA, AM:

This appeal filed by the assessee is directed against the order dated 07.01.2016 of the CIT(A)-18, New Delhi relating to A.Y.2012-13.

2. The Ld. Counsel for the assessee at the time of hearing filed an application seeking permission of the Bench to withdraw the appeal filed by the assessee on the ground that the amount

involved in the appeal is very small and the assessee does not want to pursue the appeal. In absence of any objection from the side of the Ld. DR, the request of the assessee seeking permission of the Bench to withdraw the appeal is accepted. The appeal filed by the assessee is accordingly dismissed as “withdrawn”.

3. In the result, the appeal filed by the assessee is dismissed.

Order pronounced in the open court at the time of hearing itself i.e. on 21.01.2020.

Sd/-
(SUCHITRA KAMBLE)
JUDICIAL MEMBER

Sd/-
(R.K PANDA)
ACCOUNTANT MEMBER

Neha
 Date:- 21.01.2020

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
 ITAT NEW DELHI

Date of dictation	21.01.2020
Date on which the typed draft is placed before the dictating Member	21.01.2020
Date on which the approved draft comes to the Sr.PS/PS	21.01.2020
Date on which the fair order is placed before the Dictating Member for Pronouncement	21.01.2020
Date on which the fair order comes back to the Sr. PS/ PS	21.01.2020
Date on which the final order is uploaded on the website of ITAT	21.01.2020
Date on which the file goes to the Bench Clerk	21.01.2020
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	